

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s The Jeypore Sugar Company Ltd

PETITION NUMBER : CP/1307/IB/2018

APPLICATION NUMBER : a) IA/393/IB/2020
b) IA/71(CHE)/2021 IN IA/819/IB/2020
IN IA/10/IB/2021
c) IA/194(CHE)/2021 IN IA/819/IB/2020
IN IA/10/IB/2021
d) Cont.P/2(CHE)/2021

ORDER

Ld. Counsel Mr. J. Manivannan for the Liquidator. Ld. Counsel Mr. Varun Srinivasan for R4 in IA/194(CHE)/2021(197), for R8 to R13 in IA/71(CHE)/2021 and in IA/393/IB/2020 on change of vakalat.

List the applications for hearing on **03.06.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)